

four airlines and in DGCA.

- 1.23 DGCA should immediately appoint a Committee of Experts to examine the candidate whose names are sent up by the Airlines to the DGCA for appointment as DGCA's approved examiners.

Admission Facility to Students From Kashmir

1697. DR. LAXMINARAYAN PANDEYA:
SHRI L. K. ADVANI:

Will the PRIME MINISTER be pleased to state:

(a) whether any instructions have been issued to Delhi educational institutions for admission of students who have migrated from Kashmir;

(b) if so, the details thereof and the date of issue of such instructions;

(c) how many applications from students of Engineering and Medical Colleges have been received for transfer to colleges in Delhi;

(d) the action taken and proposed on these applications; and

(e) how many such applications have been received for transfer to Colleges to states other than Delhi, State-wise and what guidelines have been issued to the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (e). In view of the prolonged disturbances in the Kashmir Valley, the Government decided to allow transfer of

students from the Regional Engineering College (REC), Srinagar to other engineering colleges in the country. All States and Union Territories including Delhi were requested on 26.6.1990 to accommodate their students studying in the Regional Engineering College, Srinagar in their own Engineering Colleges. The Regional Engineering Colleges in various States were advised to accommodate the students belonging to Jammu and Kashmir, foreign students and students from educationally deficient States studying in the Regional Engineering College, Srinagar. The States/Union Territories and the Regional Engineering Colleges have initiated action in the matter.

2. In respect of students of Government Medical College, Srinagar the Government decided to try their admission firstly in Jammu, failing which, in states/UT other than Delhi. Accordingly the State Governments of Rajasthan, Madhya Pradesh, Maharashtra, Orissa, Uttar Pradesh and the P. G. Institute, Chandigarh have been requested to accommodate the students.

Hot Spring at Bakreswar in West Bengal

1698 PROF. RADHIKA RANJAN PRAMANIK: Will the PRIME MINISTER be pleased to state:

(a) whether the hot spring at Bakreswar in West Bengal is due to cold fusion; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) and (b). There are many hot springs which give out helium gas. This helium gas is supposed to be present at depths within the earth and gets released alongwith the hot springs. It is known that helium is one of the products arising in the decay chains involving the very

heavy radioactive elements. Cold fusion is a recent phenomenon under investigation in the laboratories. There is no direct evidence to say that cold fusion is responsible for the production of the helium gas being released also with the hot springs.

Governing Bodies of Delhi University Colleges

1699. KUMARI UMA BHARTI:
DR. Y. S. RAJASEKHAR
REDDY:

Will the PRIME MINISTER be pleased to state:

(a) whether the governing bodies for 18 Delhi University Colleges run by Delhi Administration have been appointed:

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). The term of the existing Government Bodies of 18 Colleges run by Delhi Administration expired a few months ago. According to the information furnished by the Delhi University and Delhi Administration, the process of re-constitution of these Bodies is in progress.

Caste Column in Admission Forms

1700. SHRINARSINGRAOSURYA-
WANSHI:
SHRI T. BASHEER:
SHRI VAKKOM PU-
RUSHOTHAMAN:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have decided

to remove the caste affiliation column from admission forms of schools and colleges in the country; and

(b) if so, what are the counter-checks to detect false/unauthorised caste certificates by non-Scheduled Caste and Scheduled Tribe Students?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). While Government have decided to exclude any mention regarding caste/community from the admission forms for schools, colleges and the institutions run by Central Government, this exclusion is not applicable in respect of Scheduled Castes and Scheduled Tribes students. The system applicable in respect of them hitherto is being continued.

[*Translation*]

Preservation of Forests and Environment In U. P.

1701. SHRI PYARELAL KHANDELWAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state the steps taken during last one year for the conservation of forests and protection of environment in Gangotri, Uttarkashi and Jamunotri in Garhwal region of Uttar Pradesh?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY): Information is being collected and will be laid on the Table of the House.

[*English*]

Helium Gas Reserves

1702. SHRI SUDHIR GIRI:
SHRI MANJAY LAL: